

(b) if so, the steps proposed to be taken to provide wide publicity to make people aware of the existence of their rights including the procedure and the authority to be approached?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) Delhi Administration have intimated that they have been ensuring adequate publicity regarding the facility of compensation in accident cases, through press and T.V. especially when the sittings of the Lok Adalat take place, from time to time.

During the last two years i.e. 1984 and 1985 (upto October), the cases where compensation has been paid number 1291 and the amount paid has been Rs. 2.30 crores.

Linkages of community and voluntary Groups and Health Ministry

2554. SHRIMATI D.K. BHANDARI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of direct and effective linkages between Community and Voluntary Groups and the Health Ministry in countries such as Australia; and

(b) if so, whether similar linkages will be made in this country at all levels both at the centre and the States?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) Government is aware of the role Community and Voluntary Organisations can play in providing health and family welfare services to the population. In addition to the financial assistance being provided to Voluntary organisations under the different programmes, a special project for assistance to Voluntary organisations is also being operated with the following objectives:—

(1) The purpose of the project is to expand and improve basic health and spe-

cial preventive health, family welfare nutrition services for the poor by strengthening the private and voluntary sector with special attention to the less served areas and deprived population;

(2) To encourage the institutions undertake:

(i) Innovative activities and practical services oriented research programmes;

(ii) Training programmes for improving the skills of rural small practitioners and training programmes in management of organised outreach delivery systems.

The services to be provided by the organisations must supplement and complement the Government's efforts in this regard.

Cushioned Seats and Berths in Coaches Jayanti-Janata Express

2555. SHRI V.S. VIJAYARAGI VAN: Will the Minister of TRANSPORT be pleased to state:

(a) whether many of the coaches attached to the Jayanti-Janata run between Nizamuddin and Cochin are and have wooden seats and berths when it had cushioned seats and berths when was introduced;

(b) if so, the reasons for withdrawal of cushioned seats and berths and

(c) whether Government propose to provide coaches with cushioned berths this and all other long-distance trains bound for the southern parts of the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) It is a fact that the coaches are old. However, some of the coaches are without cushions. Even at the time of introduction, some coaches were without cushions.

(b) Does not arise.